

Central Administrative Tribunal
Principal Bench, New Delhi.

22

RA-87/94 in
OA-173/87

New Delhi this the 5th Day of April, 1994.

Hon'ble Sh. B.N. Dhoundiyal, Member (A)

Sh. Teerathjeet Singh Chawla,
S/o Sh. Gur Baksh Singh Chawla,
R/o E-43, Dev Nagar, Single Storey,
Govt. Qrts., New Delhi-5.

Review
Applicant

versus

1. The Secretary,
Ministry of Water Resources,
Sharam Shakti Bhawan,
Rafi Marg,
New Delhi-1.

2. The Secretary,
Ministry of Energy,
Department of Power,
Sharam Shakti Bhawan,
Rafi Marg,
New Delhi

3. The Director,
Central Soil & Materials
Research Station,
Outer Ring, Road,
Haus Khaz,
New Delhi.

Respondents

ORDER (BY CIRCULATION)

This review application has been filed by Sh. T.J.S. Chawla, applicant in OA-173/87 decided on 28.9.1993. His application had earlier been dismissed in default on 4.11.1993. It was later restored but even on the final date of hearing no one was present on behalf of the applicant. The Tribunal proceeded to dispose of this O.A. on the basis of available record including the original file containing the confidential reports of the applicant.

Having gone through the review application, I find that it contains nothing but arguments on

2/1

the merit of the application which should have been advanced at the time of final hearing. He has not made out a case for review on the basis of an error apparent on the face of judgement. The review application is, therefore, rejected.

B.N. Dheni
(B.N. DHOUNDIYAL)
MEMBER(A)

/vv/